

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :17/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/767/2024 BLAPL/293/2024	SANATAN MUNDA VS STATE OF ODISHA	SOMANATH MITRA VS	CHANDRASEKHARPUR /193 /2020 2ND ADJ CUM SPL JUDGE,BHUBANESW CT/0000161/2020
2	D-BLAPL/860/2024 BLAPL/294/2024	SAJAN BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /336 /2023 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0001752/2023
3	D-BLAPL/1232/2024 BLAPL/295/2024	RAMA CHANDRA NAIK @ RAMA VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	TALCHER TOWN /201 /2022 A.D.J.,TALCHER(Anugul ) CT/0000115/2022
4	D-BLAPL/1302/2024 BLAPL/296/2024	KALIA @ KALANDI @ AJAYA SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI RURAL PS /510 /2023 SPECIAL JUDGE,KENDRAPARA(Kendrap Spl/0000092/2023
5	D-BLAPL/1264/2024 BLAPL/297/2024	CHIDANANDA SWAIN VS STATE OF ODISHA	BIKRAM SENAPATI VS	KODALA /497 /2023 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Gar GR/0000409/2023
6	D-BLAPL/1267/2024 BLAPL/298/2024	AIRFAN @ IRFAN ALLI @ ALI @ ILU VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA /473 /2023 SPECIAL JUDGE,JHARSUGUDA(Jharsug Spl/0000042/2023
7	D-BLAPL/1306/2024 BLAPL/299/2024	KAILASH NATH VS STATE OF ODISHA	RUDRA MADHAB BISWAL VS	SINGLA /164 /2023 J.M.F.C.,BASTA(Baleshwar) CT/0000656/2023
8	D-BLAPL/1294/2024 BLAPL/300/2024	ABDUL SEIKH VS STATE OF ODISHA	JULU KHANSAMA VS	RAIRAKHOL /143 /2023 ADDL.SESIONS JUDGE CUM SPL JUDGE ST/0000068/2023
9	D-BLAPL/1329/2024 BLAPL/301/2024	RANJULATA SATPATHY VS STATE OF ODISHA	ABHAS MOHANTY VS	/ /0 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000503/2023
10	D-BLAPL/1372/2024 BLAPL/302/2024	RAHUL SAMAL VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	DHAULI PS /226 /2023 A.D.J.,BHUBANESWAR(Khordha ) TR/0000598/2023
11	D-BLAPL/1296/2024 BLAPL/303/2024	NANDA SAURA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MATHILI /131 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000100/2022

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12	D-BLAPL/1384/2024 BLAPL/304/2024	NARAYAN BEHERA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BHARATPUR PS /369 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0001142/2023
13	D-BLAPL/1298/2024 BLAPL/305/2024	CHANDRA KHILA VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	CHITRAKONDA /59 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000079/2022
14	D-BLAPL/1398/2024 BLAPL/306/2024	JITENDRA PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /326 /2023 J.M.F.C,TANGI(Khordha ) GR/0000842/2023
15	D-BLAPL/420/2024 BLAPL/307/2024	MADAN HARIJAN VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /373 /2022 A.D.J.,JEYPORE(Koraput) TR/0000074/2022
16	D-BLAPL/514/2024 BLAPL/308/2024	PITU GOLARI VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	TIKIRI /142 /2022 A.D.J.,RAYGADA(Rayagada ) TR/0000056/2022
17	D-BLAPL/789/2024 BLAPL/309/2024	DEBENDRA SWAIN VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	ABHAYACHANDPUR /125 /2021 ADDL SESSIONS JUDGE, KUJANG(Jagats CT/0000112/2023
18	D-BLAPL/515/2024 BLAPL/310/2024	JAFRUDIN MALIK VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	/ /0 SPECIAL JUDGE,RAYAGADA(Rayagada ) TR/0000032/2023
19	D-BLAPL/1110/2024 BLAPL/311/2024	PITAMBAR SAHOO VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	MANGALA BAG /297 /2020 C.J.M.,CUTTACK(Cuttack) GR/0001504/2020
20	D-BLAPL/743/2024 BLAPL/312/2024	DHIRU DASH VS STATE OF ODISHA	UMAKANTA BARIK VS	ANGUL TOWN /719 /2023 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0001723/2023
21	D-BLAPL/1174/2024 BLAPL/313/2024	ANGADA DIGAL VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /56 /2023 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000237/2023
22	D-BLAPL/209/2024 BLAPL/314/2024	KHILO RANJU @ CHANTI @ BISHANT @ BINGSHANTA VS UNION OF INDIA	PRASANTA KUMAR JENA VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000024/2012
23	D-BLAPL/768/2024	KABULI@PRASANNA ROUSTRAY	SOMANATH MITRA	BALIANTA P.S. /375 /2023

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	BLAPL/315/2024	VS STATE OF ODISHA	VS	DISTRICT & SESIONS JUDGE,BHUBANE TR/0000560/2023
24	D-BLAPL/1062/2024 BLAPL/316/2024	MANOJ BEHERA VS STATE OF ODISHA	DEVASHIS PANDA VS	DHENKANAL SADAR /194 /2020 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000580/2020
25	D-BLAPL/161/2024 BLAPL/317/2024	PRAKASH CHANDRA SWAIN VS STATE OF ODISHA	SWOYAM PRABHU JENA VS	BHADRAK TOWN /619 /2023 SPL. JUDGE,BHADRAK(Bhadrak ) Spl/0000111/2023
26	D-BLAPL/664/2024 BLAPL/318/2024	ALEKHA NAYAK @ ALEKHA PRASAD NAIK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	SURADA /594 /2023 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Gar GR/0001027/2023
27	D-BLAPL/208/2024 BLAPL/319/2024	PRADEEP GOUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /685 /2023 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000672/2023
28	D-BLAPL/779/2024 BLAPL/320/2024	MUNA DEHURY VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	REAMAL /277 /2023 SPECIAL JUDGE,DEOGARH(Debagarh ) Spl/0000017/2023
29	D-BLAPL/322/2024 BLAPL/321/2024	B. LINGARAJ RAO @ ANIL RAO VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	LAXMISAGAR P.S. /439 /2023 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000579/2023
30	D-BLAPL/1268/2024 BLAPL/322/2024	MURASID KHAN @ JUMA VS STATE OF ODISHA	ASIT KUMAR JENA VS	PIPLI /285 /2022 2ND A.D.J.,PURI(Puri) TR/0000040/2022
31	D-BLAPL/350/2024 BLAPL/323/2024	RAMA NARAYAN NAHAK @ GOLAKA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BALLIGUDA /188 /2019 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000058/2023
32	D-BLAPL/1278/2024 BLAPL/324/2024	PRAVAT KUMAR MAJHI @ PRAVAT MAJHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /281 /2023 JMFC, BHAPUR(Nayagarh ) GR/0000268/2023
33	D-BLAPL/1291/2024 BLAPL/325/2024	SURESH KHAMARI VS STATE OF ODISHA	AJIT KUMAR RAUT VS	RENGALI /102 /2023 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0001316/2023
34	D-BLAPL/1088/2024 BLAPL/326/2024	BABU @ DEBENDRA PRADHAN VS	BIKRAM CHANDRA GHADAI VS	DHANUPALI /261 /2016 ASST. SESSIONS JUDGE,SAMBALPUR(S

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35	D-BLAPL/1269/2024 BLAPL/327/2024	STATE OF ODISHA BIJU LUHAR VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	ST/0000032/2022 CHANDRABHAGA MARINE /21 /2023 SPECIAL JUDGE, PURI(Puri) TR/0000057/2022
36	D-BLAPL/1332/2024 BLAPL/328/2024	RAMAKANTA SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	DHENKANAL SADAR /910 /2023 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001624/2023
37	D-BLAPL/1273/2024 BLAPL/329/2024	SRADHANJALI BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LARAMBA /236 /2023 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001198/2023
38	D-BLAPL/1275/2024 BLAPL/330/2024	GUNANIDHI NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000659/2023
39	D-BLAPL/1446/2024 BLAPL/331/2024	ARYAMAN NAIK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BANTALA /427 /2023 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0001738/2023
40	D-BLAPL/1509/2024 BLAPL/332/2024	RASMI RANJAN SETHY@JITUA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	AIR FIELD P.S. /259 /2023 J.M.F.C.,BHUBANESWAR(Khordha ) CT/0000794/2023
41	D-BLAPL/1387/2024 BLAPL/333/2024	GIRIDHARI MEHER VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	KHURDA MODEL /784 /2023 S.D.J.M.,KHURDA(Khordha ) GR/0001135/2023
42	D-BLAPL/1510/2024 BLAPL/334/2024	SUDAM NAIK VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /207 /2023 J.M.F.C.,KHANDAPARA(Nayagarh ) GR/0000202/2023
43	D-BLAPL/1419/2024 BLAPL/335/2024	BASUDEV PRADHAN VS STATE OF ODISHA	RAJJEET ROY VS	BELPARA /52 /2022 A.D.J,PATNAGARH(Balangir) SC/0000047/2022
44	D-BLAPL/1514/2024 BLAPL/336/2024	MUNA SETHI @ SETHY VS STATE OF ODISHA	S.S.RAY (2) VS	BHARATPUR PS /504 /2022 2ND ADJ CUM SPL JUDGE,BHUBANESWAR TR/0000578/2022
45	D-BLAPL/1435/2024 BLAPL/337/2024	SURESH MAJHI @ TAUPA MAJHI VS STATE OF ODISHA	RAKESH KUMAR DAS VS	PADMAPUR /46 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000053/2023

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46	D-BLAPL/1534/2024 BLAPL/338/2024	GOPALI JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /31 /2018 ASSISTANT SESSION JUDGE(STC)JAJPU CT/0000183/2019
47	D-BLAPL/1438/2024 BLAPL/339/2024	KARAN PALKA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	MUNIGUDA /192 /2022 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000098/2022
48	D-BLAPL/72/2024 BLAPL/340/2024	MADHUSUDAN KUMAR @ MADHUSUDAN SINGH VS STATE OF ODISHA	ANIRUDHA DAS VS	PATTAPUR (ASKA) /462 /2023 DISTRICT & SESSIONS JUDGE,BERHAM Spl/0000054/2023
49	D-BLAPL/1451/2024 BLAPL/341/2024	SURESH TUDU VS STATE OF ODISHA	DALIRANI BEHURAY VS	//0 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May 2(B)CC/0000014/2023
50	D-BLAPL/1475/2024 BLAPL/342/2024	RAM CHANDRA NAYAK@RAMA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /587 /2023 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),PU GR/0000562/2023
51	D-CMP/1203/2024 CMP/28/2024	KRUSHNA MOHAN SAHOO VS COLLECTOR DHENKANAL	PANCHANAN PANIGRAHI VS	// CIVIL JUDGE (SD),KAMAKSHYANAGAR CS/0000018/2022
52	D-CMP/1647/2024 CMP/29/2024	SHYAMLATA AGRAWAL VS RAJ KUMAR SARAF	SASWAT KUMAR ACHARYA VS	// DIST.& SESSIONS JUDGE,NAWAPARA(D CS/0000001/2018
53	D-CMP/1969/2024 CMP/30/2024	BIJAY KUMAR TRIPATHY VS PURNA CHANDRA PANDA	PRAJNA SARITA MOHANTY VS	// CIVIL JUDGE (SD),NILAGIRI(Baleshwar) EC/0000009/2019
54	D-CONTC/1538/2024 CONTC/112/2024	DR. SIDHARTH SHAKTI PRASAD BEHERA VS SHALINI PANDIT, I.A.S.	SUBHADUTTA ROUSTRAY VS	// () //
55	D-CONTC/789/2024 CONTC/113/2024	BHIMASEN @ BHIMSEN PADHI VS SAUBHAGYA RANJAN PANDA, TAHASILDAR, BASUDEVPUR	ADV. VS	// () //
56	D-CONTC/1107/2024 CONTC/114/2024	RANJEET RANJAN BEHERA VS NARASINGHA BHOL, I.P.S.	SAIBRATA RATH VS	// () //
57	D-CONTC/824/2024	TUSHAR KANTI DUTTA	ADV.	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/115/2024	VS ASWATHY .S, I.A.S.	VS	() //
58	D-CONTC/773/2024 CONTC/116/2024	MURALIDHAR MISHRA VS SUSHANTA KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, ODISHA, BBSR.	ADV. VS	// ()
59	D-CONTC/424/2024 CONTC/117/2024	LAXMIDHAR DASH VS ASWATHY S, I.A.S	ADV VS	// ()
60	D-CONTC/2154/2024 CONTC/118/2024	CHITTARANJAN DALABEHERA VS SATYABRATA SAHOO, COMMNR. CUM SECY. REVENUE AND DISASTER MANAGEMENT DEPT.	ADV. VS	// ()
61	D-CONTC/1012/2024 CONTC/119/2024	BANOJ KUMAR JENA VS ARAVIND AGARWAL, SECY., HIGHER EDUCATION DEPT.	ADV. VS	// ()
62	D-CRLA/677/2024 CRLA/30/2024	SOUMYA RANJAN JENA@TAPUA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DHARMASALA /182 /2015 SPL.JUDGE,JAJPUR(Jajapur ) Spl/000025/2016
63	D-CRLA/1401/2024 CRLA/31/2024	SIBA@BHAGYA RANJAN BISWAL VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	BASUDEVPUR /295 /2022 SPL. JUDGE,BHADRAK(Bhadrak ) Spl/0000137/2022
64	D-CRLA/908/2024 CRLA/32/2024	SK. NANA @ SK. SADIK QUADIR VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	MANGALPUR /318 /2019 AD-HOC ADJ (FTSC),JAJPUR(Jajapur ) Spl/0000159/2019
65	D-CRLMA/827/2024 CRLMA/4/2024	DR.VASWAT KANTI SENGUPTA@V.K SENGUPTA@N.K SENGUPTA VS STATE OF ODISHA	SUJATA JENA VS	MANGALA BAG /37 /2017 ()
66	D-CRLMA/833/2024 CRLMA/5/2024	DR.VASWAT KANTI SENGUPTA@V.K.SENGUPTA@N.K.SENGUPTA VS STATE OF ODISHA	SUJATA JENA VS	MANGALA BAG /37 /2017 ()
67	D-CRLMA/681/2024 CRLMA/6/2024	TAPAS ACHARYA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	PARADEEP /443 /2023 J.M.F.C.,KUJANG(Jagatsinghapur ) GR/0001475/2023
68	D-CRLMC/472/2024 CRLMC/51/2024	SANAJY@SANAJY KUMAR BISOI VS	SAROJ KUMAR PADHI VS	/ /0 J.M.F.C.,KOTPAD(Koraput)

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69	D-CRLMC/920/2024 CRLMC/52/2024	STATE OF ODISHA DR. BRAJA SUNDAR SWAIN VS	SARADA PRASAD DASH VS	ICC/0000001/2022 KHAIRA /198 /2018 J.M.F.C.,SORO(Baleshwar) CT/0000731/2018
70	D-CRLMC/777/2024 CRLMC/53/2024	STATE OF ODISHA SUNAKAR BEHERA VS	SMRUTI RANJAN ROUT VS	MAHANGA /179 /2012 ASST.SESIONS JUDGE,SALIPUR(Cuttac CT/0000269/2014
71	D-CRLMC/1331/2024 CRLMC/54/2024	STATE OF ODISHA RAMAKANTA NANDA VS	ASOK MOHANTY VS	MAHILA P.S.(BBSR) /177 /2022 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0007700/2022
72	D-CRLMC/522/2024 CRLMC/55/2024	STATE OF ODISHA PRAFULLA CHANDRA DASH VS	PRASANNA KUMAR PARHI VS	/ /0 ADDL. SESSION JUDGE,BALLIGUDA(K Crp/0000017/2022
73	D-CRLMC/731/2024 CRLMC/56/2024	STATE OF ODISHA BIHARI BISWAL VS	LAXMINARAYAN PATEL VS	JUJUMURA /91 /2014 A.D.J.,SAMBALPUR(Sambalpur) ST/0000153/2014
74	D-CRLMP/765/2024 CRLMP/36/2024	STATE OF ODISHA SUSHAMA ROUT VS	ASISH KUMAR RAY VS	RAJNAGAR /79 /2023 ( //
75	D-CRLMP/1092/2024 CRLMP/37/2024	STATE OF ODISHA SHANKARLAL MANDOTHIA VS	GOPAL KRUSHNA MOHANTY VS	ANGUL TOWN /454 /2021 ( //
76	D-CRLMP/1235/2024 CRLMP/38/2024	STATE OF ODISHA SANJAY KUMAR RANA VS	JAYADEBA BEHERA VS	BALUGAON P.S. /346 /2023 ( //
77	D-CRLREV/1382/2024 CRLREV/6/2024	STATE OF ODISHA TUTU@KAMARAJU SWAIN VS	P. ANUP DAS VS	GANGAPUR (ASKA) /34 /2009 A.D.J.,ASKA(Ganjam) ST/0000110/2014
78	D-FAO/296/2024 FAO/8/2024	STATE OF ODISHA M/S. DEVI KRUPA SOFT DRINKS VS	AVIJIT PAL VS	// DISTRICT & SESSIONS JUDGE,BERHAM IA/0000010/2023
79	D-RPFAM/104/2024 RPFAM/2/2024	M/S. MG GROUP MANOJ@MURALIDHAR BARIK VS MAMATA BARIK	SANATAN DAS VS	// JUDGE FAMILY COURT,PURI(Puri) Crp/0000020/2022

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80	D-RSA/184/2024 RSA/7/2024	UMAKANTA PRADHAN VS RABI NARAYAN PRADHAN	Baidhar KhatoI VS	// DISTRICT & SESSIONS JUDGE, BHUBANESHWAR RFA/0000029/2020
81	D-RVWPET/128/2024 RVWPET/2/2024	CHAKRADHAR GIRI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// () //
82	D-WA/127/2024 WA/17/2024	BANALATA SAHOO VS JASHOBANTI SAHOO	SUNSHINE ANAND SWAIN VS	// () //
83	D-WA/75/2024 WA/18/2024	ARUN KUMAR KHANDA VS STATE OF ODISHA	SAIBRATA RATH VS	// () //
84	D-WA/1328/2024 WA/19/2024	DR.PRADEEP KUMAR DHAL VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// () //
85	D-WP(C)/1516/2024 WP(C)/840/2024	M/S MARS DEVELOPMENTS, BBSR VS THE CHIEF COMMNR. OF CT AND GST, CUTTACK	CHITTA RANAJAN DAS VS	// () //
86	D-WP(C)/1556/2024 WP(C)/841/2024	BISWARANJAN BARAL VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// () //
87	D-WP(C)/1576/2024 WP(C)/842/2024	GOURANGA ROUT VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// () //
88	D-WP(C)/1553/2024 WP(C)/843/2024	SATYABRATA JENA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// () //
89	D-WP(C)/101/2024 WP(C)/844/2024	BHARAT CHANDRA NAYAK VS ODISHA GRAMYA BANK, BBSR	BIBHUTI BHUSAN SWAIN VS	// () //
90	D-WP(C)/1795/2024 WP(C)/845/2024	SUKANTI SAHOO VS BRANCH MANAGER, PIRAMAL CAPITAL AND HOUSING FINANCE LTD., BBSR	G.P.DUTTA VS	// () //
91	D-WP(C)/1183/2024	M/S. JYOTI FILLING STATION, BHADRAK	BIPLABA P.B. BAHALI	//



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	WP(C)/846/2024	VS HINDUSTAN PETROLEUM CORPORATION LTD, MUMBAI	VS	0 //
92	D-WP(C)/1091/2024 WP(C)/847/2024	ADHU BEHERA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
93	D-WP(C)/698/2024 WP(C)/848/2024	HEMSAGAR ROUT VS CHAIRMAN, UTKAL GRAMEN BANK, BOLANGIR	AKSHAYA KUMAR SAHOO VS	// 0 //
94	D-WP(C)/1002/2024 WP(C)/849/2024	SABITA PRADHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
95	D-WP(C)/1071/2024 WP(C)/850/2024	BASANTA KUMAR PADHI VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
96	D-WP(C)/1789/2024 WP(C)/851/2024	SURENDRA KUMAR PRUSTY VS STATE OF ODISHA	JAMINIKANTA DAS VS	// 0 //
97	D-WP(C)/1550/2024 WP(C)/852/2024	SATYABRATA JENA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
98	D-WP(C)/2149/2024 WP(C)/853/2024	NANI KUMAR MANDAL VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
99	D-WP(C)/2145/2024 WP(C)/854/2024	AJAMIL MANDAL VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
100	D-WP(C)/2126/2024 WP(C)/855/2024	M/S HI-TECH PROCESS, PURI VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
101	D-WP(C)/2143/2024 WP(C)/856/2024	MAHESWAR SWAIN VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
102	D-WP(C)/1824/2024 WP(C)/857/2024	PRANABANDHU SAHOO VS	DEBENDRA KUMAR SAHOO (1) VS	// 0

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103	D-WP(C)/609/2024 WP(C)/858/2024	STATE OF ODISHA SULAKSHYANI SAHU VS	SUJAY SHANKER SINGHDEO VS	// // 0
104	D-WP(C)/1156/2024 WP(C)/859/2024	STATE OF ODISHA DIPAK MOHAPATRA VS	SARAT CHANDRA MEKAP VS	// // 0
105	D-WP(C)/1222/2024 WP(C)/860/2024	COLLECTOR CUM D.M., KHURDA JOGENDRA KUMAR SAHU VS	SANJIB KUMAR BHANJADEO VS	// // 0
106	D-WP(C)/2146/2024 WP(C)/861/2024	CHIEF MANAGER BANK OF BARODA, GANJAM M/S. SAPNA BUILDERS AND SUPPLIERS, JHARSUGUDA VS	LUCKY MOHANTY VS	// // 0
107	D-WP(C)/1868/2024 WP(C)/862/2024	STATE BANK OF INDIA, BBSR SRIKAR BISWAL VS	MANAS PATI VS	// // 0
108	D-WP(C)/2243/2024 WP(C)/863/2024	SECY. TO GOVT., S AND ME DEPT., BBSR M/S CHANDESWAR RICE MILL, GANJAM VS	KARUNAKAR NAYAK VS	// // 0
109	D-WP(C)/1870/2024 WP(C)/864/2024	THE AO, IDBI BANK LTD., BERHAMPUR LAKSHMIDHAR TRIPATHY VS	MANAS PATI VS	// // 0
110	D-WP(C)/722/2024 WP(C)/865/2024	STATE OF ODISHA TUNIBALA PATI VS	SUJATA JENA VS	// // 0
111	D-WP(C)/245/2024 WP(C)/866/2024	STATE OF ODISHA MAMATA KHUNTIA VS	SUKANTA KUMAR NAYAK VS	// // 0
112	D-WP(C)/1928/2024 WP(C)/867/2024	STATE OF ODISHA BABULI SWAIN VS	PARSURAM PARIJA VS	// // 0
113	D-WP(C)/1805/2024 WP(C)/868/2024	STATE OF ODISHA DR. JYOTIRMAYEE MOHANTY VS	DURGESH NARAYAN RATH VS	// // 0
		STATE OF ODISHA		//

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114	D-WP(C)/1372/2024 WP(C)/869/2024	JAGADISH CHHANCHAN VS STATE OF ODISHA	NIRANJAN MAHARANA VS	// 0 //
115	D-WP(C)/1745/2024 WP(C)/870/2024	SUSANTA KUMAR PATTNAIK VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
116	D-WP(C)/376/2024 WP(C)/871/2024	SUDHANSU BISWAL VS RANJAN SAHOO	DEBASIS TRIPATHY VS	// 0 //
117	D-WP(C)/1485/2024 WP(C)/872/2024	ANANTA KUMAR SAHU VS GOVT. OF INDIA	ABHISHEK DASH VS	// 0 //
118	D-WP(C)/2260/2024 WP(C)/873/2024	DHANAPATI MEHER VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
119	D-WP(C)/1816/2024 WP(C)/874/2024	PRABHANJAN MEHER VS STATE OF ODISHA	JIBAN RANJAN DASH VS	// 0 //
120	D-WP(C)/1637/2024 WP(C)/875/2024	TATHAGATA SATAPATHY VS HDFC BANK LTD., MUMBAI	NIRMAL CHANDRA MOHANTY VS	// 0 //
121	D-WP(C)/491/2024 WP(C)/876/2024	NALINI PRAVA SINGH VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
122	D-WP(C)/1764/2024 WP(C)/877/2024	BINAYANI SUNA VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
123	D-WP(C)/1007/2024 WP(C)/878/2024	ARJUNA CHARAN PATRA VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
124	D-WP(C)/490/2024 WP(C)/879/2024	SUBHALAXMI MOHANTY VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
125	D-WP(C)/422/2024	M/S MAA TARINI REFRACTORIES AND MONOLITHICS, ROURKELA	BIKRAM KESHARI SAHU	//

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	WP(C)/880/2024	VS	VS	0
		THE COMMNR. OF CT AND GST, ODISHA, CUTTACK		//
126	D-WP(C)/1855/2024	SRADHARANI MOHANTY	TATHAGATA SAHOO	//
	WP(C)/881/2024	VS	VS	0
		STATE OF ORISSA		//
127	D-WP(C)/1580/2024	PRAVAT KUMAR SAHOO	BIJAYA KUMAR NAYAK (3)	//
	WP(C)/882/2024	VS	VS	0
		STATE OF ODISHA		//
128	D-WP(C)/1130/2024	BICHITRANANDA LENKA	DINESH KUMAR PANDA	//
	WP(C)/883/2024	VS	VS	0
		STATE OF ODISHA		//
129	D-WP(C)/1275/2024	ANAM CHARAN MOHANTA	MR. BIKASH MISHRA	//
	WP(C)/884/2024	VS	JYOTIRMAY GUPTA	//
		STATE OF ODISHA		0
				//
130	D-WP(C)/552/2024	RAJENDRA KUMAR PANIGRAHI	PITAMBAR PANDA	//
	WP(C)/885/2024	VS	VS	0
		STATE OF ODISHA		//
131	D-WP(C)/1338/2024	M/S. ARYAN INVESTA INFRASTRUCTURE PVT. LTD. BBSR	ANAM CHARAN PANDA	//
	WP(C)/886/2024	VS	VS	0
		STATE OF ODISHA		//
132	D-WP(C)/1258/2024	MALATI DEI	DILLIP KUMAR SAHOO	//
	WP(C)/887/2024	VS	VS	0
		STATE OF ODISHA		//
133	D-WP(C)/1333/2024	SUNITA MOHANTY	SASWATI MOHAPATRA	//
	WP(C)/888/2024	VS	VS	0
		STATE OF ODISHA		//
134	D-WP(C)/555/2024	MANORAMA PATTANAYAK	PITAMBAR PANDA	//
	WP(C)/889/2024	VS	VS	0
		STATE OF ODISHA		//
135	D-WP(C)/428/2024	BHIMASEN AMANTA	BISWAJIT NAYAK	//
	WP(C)/890/2024	VS	VS	0
		STATE OF ODISHA		//
136	D-WP(C)/1327/2024	GHANASHYAM PRUSTY	SHREEKANTA PRASAD SAHOO	//
	WP(C)/891/2024	VS	VS	0

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137	D-WP(C)/654/2024 WP(C)/892/2024	STATE OF ODISHA AKSHYA KUMAR KAR VS PRINCIPAL SECY. TO GOVT., BBSR	PITAMBAR PANDA VS	// // 0 //
138	D-WP(C)/488/2024 WP(C)/893/2024	RABINARAYAN BEHERA VS STATE OF ODISHA	MADAN MOHAN DAS VS	// 0 //
139	D-WP(C)/1350/2024 WP(C)/894/2024	SARAT CHANDRA MOHAPATRA VS STATE OF ODISHA	BISWAJIT PARIDA VS	// 0 //
140	D-WP(C)/1540/2024 WP(C)/895/2024	KAILASH CHANDRA PADHI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
141	D-WP(C)/1340/2024 WP(C)/896/2024	RIZI MOHANTY VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
142	D-WP(C)/1632/2024 WP(C)/897/2024	SUBIR KUMAR GHOSH VS STATE OF ODISHA	DEBA RANJAN MOHAPATRA VS	// 0 //
143	D-WP(C)/2285/2024 WP(C)/898/2024	SANKAR BEHERA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
144	D-WP(C)/1781/2024 WP(C)/899/2024	M/S. GC KANUNGO CONSTRUCTION VS JOINT COMMISSIONER OF STATE TAX(APPEAL)	KAJAL SAHOO VS	// 0 //
145	D-WP(C)/1946/2024 WP(C)/900/2024	KUANR MARNDY VS CHAIRMAN CUM M,D, ODISHA STATE POLICE HOUSING AND WELFARE CORP. LTD. BBSR	DR. JITENDRA KUMAR LENKA VS	// 0 //
146	D-WP(C)/2369/2024 WP(C)/901/2024	DR. AJO BABU GEORGE VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
147	D-WP(C)/2037/2024 WP(C)/902/2024	SATYARANJAN BARIK VS SOLE ARBITRATOR, MR ABHAYA JOGLEKAR, PUNE	BRAJA MOHAN SARANGI VS	// 0 //

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148	D-WP(C)/1667/2024 WP(C)/903/2024	DIBAKAR SAHU VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
149	D-WP(C)/1788/2024 WP(C)/904/2024	BATA KRUSHNA RAIGURU VS STATE OF ODISHA	SUBHAM SHARMA VS	// 0 //
150	D-WP(C)/1677/2024 WP(C)/905/2024	KUNJA BIHARI SHARMA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
151	D-WP(C)/2370/2024 WP(C)/906/2024	VIP POWER PROJECTS PVT. LTD., NEW DELHI VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
152	D-WP(C)/1900/2024 WP(C)/907/2024	BHAGABAN BHOI VS SECY. TO GOVT., R AND DM DEPT., BBSR	RAMA KRISHNA BISOI VS	// 0 //
153	D-WP(C)/1684/2024 WP(C)/908/2024	TARUN KUMAR SAHU VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
154	D-WP(C)/1683/2024 WP(C)/909/2024	MOHADEV GOUD VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
155	D-WP(C)/1282/2024 WP(C)/910/2024	HRUDANANDA SATNAMI VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //
156	D-WP(C)/1671/2024 WP(C)/911/2024	KHIRASINDHU JANI VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
157	D-WP(C)/1669/2024 WP(C)/912/2024	JATINDRA KUMAR PADHAN VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
158	D-WP(C)/1959/2024 WP(C)/913/2024	KAILASH CHANDRA BARIK VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	// 0 //
159	D-WP(C)/1462/2024	PRAVAKAR SAHU	PRASANTA KUMAR SATAPATHY	//

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	WP(C)/914/2024	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/2345/2024 WP(C)/915/2024	DR. ANGURBALA DHAL VS STATE OF ODISHA	SUMAN MODI VS	// 0 //
161	D-WP(C)/2237/2024 WP(C)/916/2024	JUGAL KISHORE NAIK VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
162	D-WP(C)/2041/2024 WP(C)/917/2024	BASANTA KUMAR DASH VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
163	D-WP(C)/1227/2024 WP(C)/918/2024	SHIVA SHANKAR PICTURE PALACE, JHARSUGUDA VS STATE OF ODISHA	BIYOTKESH MOHANTY VS	// 0 //
164	D-WP(C)/1260/2024 WP(C)/919/2024	PRAFULLA CHANDRA PANDA VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //
165	D-WP(C)/2044/2024 WP(C)/920/2024	KAUSALYA BEHERA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
166	D-WP(C)/1279/2024 WP(C)/921/2024	CHITTARANJAN DAS VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
167	D-WP(C)/1549/2024 WP(C)/922/2024	GITANJALI JENA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
168	D-WP(C)/231/2024 WP(C)/923/2024	YASHASMINI PARIDA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
169	D-WP(C)/1539/2024 WP(C)/924/2024	SITA SINGH VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
170	D-WP(C)/171/2024 WP(C)/925/2024	SOUBHAGYA CHANDRA SAHOO VS	DAYANANDA MOHAPATRA VS	// 0

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171	D-WP(C)/234/2024 WP(C)/926/2024	STATE OF ODISHA PRASHANT SETHI VS	DEBIDUTTA MOHAPATRA VS	// // 0
172	D-WP(C)/1909/2024 WP(C)/927/2024	STATE OF ODISHA JAYANTI BALA SAMAL VS	PRASANTA KUMAR PANDA VS	// // 0
173	D-WP(C)/2324/2024 WP(C)/928/2024	I.G OF REGISTRATION, ODISHA, CUTTACK SANTOSH KUMAR MOHANTY VS	SAILABALA JENA VS	// // 0
174	D-WP(C)/1594/2024 WP(C)/929/2024	STATE OF ODISHA SANJULATA SAHU VS	RAMAKANTA PANDA VS	// // 0
175	D-WP(C)/1285/2024 WP(C)/930/2024	STATE OF ODISHA PREMLAL NAIK VS	JNYANANANDA PANDA VS	// // 0
176	D-WP(C)/1440/2024 WP(C)/931/2024	STATE OF ODISHA PINDAPATHAR LARGE SIZE MULTI PURPOSE COOPERATIVE SOCIETY (LAMPCS), LAMAPUR VS	RAMANARAJ MOHANTY VS	// // 0
177	D-WP(C)/2320/2024 WP(C)/932/2024	THE GOVERNMENT OF ODISHA DIBAKAR RATHA VS	SAILABALA JENA VS	// // 0
178	D-WP(C)/1702/2024 WP(C)/933/2024	STATE OF ODISHA PANU CHARAN SAHOO VS	BHABANI SANKAR PANIGRAHI VS	// // 0
179	D-WP(C)/2088/2024 WP(C)/934/2024	THE STATE OF ODISHA TARANI MAHARANA VS	DAYANIDHI MISHRA VS	// // 0
180	D-WP(C)/1148/2024 WP(C)/935/2024	STATE OF ODISHA M/S BHARAT SECURITY SERVICES, JAJPUR VS	SUBASH CHANDRA PUSPALAKA VS	// // 0
181	D-WP(C)/2049/2024 WP(C)/936/2024	STATE OF ODISHA LAXMIDHAR SAHOO VS	KAUSHIK SWAIN VS	// // 0
		STATE OF ODISHA		//



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182	D-WP(C)/2235/2024 WP(C)/937/2024	DUSHASAN DASH VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// () //
183	D-WP(C)/2238/2024 WP(C)/938/2024	AVIJIT BEHERA VS PRINCIPAL SECY. TO GOVT., HOME DEPT., BBSR	AMIYA KUMAR CHHATOI VS	// () //
184	D-WP(C)/1443/2024 WP(C)/939/2024	KHALI PANDA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// () //
185	D-WP(C)/1492/2024 WP(C)/940/2024	RIZI MOHANTY VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// () //
186	D-WP(C)/1952/2024 WP(C)/941/2024	SAMEER RANJAN SAHOO VS STATE OF ODISHA	SUJATA JENA VS	// () //
187	D-WP(C)/2054/2024 WP(C)/942/2024	SNIGDHARANI NAYAK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// () //
188	D-ABLAPL/629/2024 ABLAPL/346/2024	BHARAT BARIK VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	BAUNISUNI /58 /2022 () //
189	D-ABLAPL/797/2024 ABLAPL/347/2024	BIDIO BAG VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BODEN /326 /2023 () //
190	D-ABLAPL/930/2024 ABLAPL/348/2024	SUNAKAR MALIK VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	JENAPUR /367 /2023 () //
191	D-ABLAPL/941/2024 ABLAPL/349/2024	SHASHANKA SEKHAR MUNI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 () //
192	D-ABLAPL/997/2024 ABLAPL/350/2024	JITA @ NAYANA SETHI VS STATE OF ODISHA	SURYAKANTA PALAI VS	RAJNAGAR /332 /2022 () //
193	D-ABLAPL/933/2024	GOURI SHANKAR KHAMARI	KIRTAN DANG	PUINTALA /233 /2023

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	ABLAPL/351/2024	VS STATE OF ODISHA	VS	() //
194	D-ABLAPL/1053/2024 ABLAPL/352/2024	BALARAM SWAIN VS STATE OF ODISHA	ARIJEET MISHRA VS	BALIPATNA /125 /2012 () //
195	D-ABLAPL/939/2024 ABLAPL/353/2024	HARIPADA DAS VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	MARINE PST TALCHUA /182 /2023 () //
196	D-ABLAPL/1069/2024 ABLAPL/354/2024	TRINATH MOHANTY VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	JARADA /10 /2024 () //
197	D-ABLAPL/23/2024 ABLAPL/355/2024	DIPU BEHERA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JAGATSINGPUR /597 /2021 () //
198	D-ABLAPL/24/2024 ABLAPL/356/2024	RAMA BEHERA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	BALIKUDA /486 /2023 () //
199	D-ABLAPL/1072/2024 ABLAPL/357/2024	KARTIK PRADHAN @ TUNU VS STATE OF ODISHA	BIJAY KUMAR PRADHAN VS	BALASORE TOWN /356 /2023 () //
200	D-ABLAPL/367/2024 ABLAPL/358/2024	FAUSTIN BIRO VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	MOHANA /62 /2023 () //
201	D-ABLAPL/904/2024 ABLAPL/359/2024	SK WAJID @ RUBLU VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BALIANTA P.S. /288 /2021 () //
202	D-ABLAPL/662/2024 ABLAPL/360/2024	LAXMAN BISWAL VS STATE OF ODISHA	MANOJ BIHARI DAS VS	SATYABADI /228 /2012 J.M.F.C. (II), PURI(Puri) GR/0002052/2012
203	D-ABLAPL/1084/2024 ABLAPL/361/2024	LELIN KUMAR DEY VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	THAKURMUNDA /77 /2023 () //
204	D-ABLAPL/874/2024 ABLAPL/362/2024	SANTANU KUMAR DASH VS	JASHOBANTA DASH VS	BONAI /73 /2023 ()

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205	D-ABLAPL/1097/2024 ABLAPL/363/2024	STATE OF ODISHA BIPINI @ DAMODAR BEHERA VS	DEEPAK KUMAR DAS VS	// NIALI /169 /2023 ()
206	D-ABLAPL/272/2024 ABLAPL/364/2024	STATE OF ODISHA ADARSH DUBEY VS	LAXMI NARAYAN PATEL VS	// BRAJARAJNAGAR /267 /2023 ()
207	D-ABLAPL/1106/2024 ABLAPL/365/2024	STATE OF ODISHA PINTU HONTAL VS	T.N. MURTY VS	// SUNABEDA /153 /2023 ()
208	D-ABLAPL/461/2024 ABLAPL/366/2024	STATE OF ODISHA JYOTIRMAY GIRI VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /321 /2023 ()
209	D-ABLAPL/1113/2024 ABLAPL/367/2024	STATE OF ODISHA MUKTIKANTA DAS VS	RITURANJAN CHHOTARAY VS	// BADACHANA /394 /2023 ()
210	D-ABLAPL/1112/2024 ABLAPL/368/2024	STATE OF ODISHA ASHOK KUMAR SINGH VS	AMIT KUMAR NATH VS	// ANGUL TOWN /811 /2023 ()
211	D-ABLAPL/1118/2024 ABLAPL/369/2024	STATE OF ODISHA SIBA @ SUSANTA SUNDARA @ SUSANTA SUNDARAY VS	ROHIT RANJAN RAY VS	// KHURDA SADAR /2 /2024 ()
212	D-ABLAPL/1124/2024 ABLAPL/370/2024	STATE OF ODISHA SWAGATIKA BISWAL VS	BISWAJIT NAYAK VS	// BALASORE TOWN /315 /2023 ()
213	D-ABLAPL/1143/2024 ABLAPL/371/2024	STATE OF ODISHA LALATENDU RAY JAGDEV VS	NIROJ KUMAR SINGH VS	// BALUGAON P.S. /377 /2023 ()
214	D-ABLAPL/1127/2024 ABLAPL/372/2024	STATE OF ODISHA MAKU @ LILPU BHERA VS	AMIT PRASAD BOSE VS	// DHENKANAL SADAR /10 /2024 ()
215	D-ABLAPL/1144/2024 ABLAPL/373/2024	STATE OF ODISHA SAUDAMINI PRADHAN VS STATE OF ODISHA	NIROJ KUMAR SINGH VS	// KRUSHNA PRASAD /201 /2023 () //

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216	D-ABLAPL/1170/2024 ABLAPL/374/2024	SATYABADI PARIDA @ BABU VS STATE OF ODISHA	GYANA RANJAN DHAL VS	LAXMISAGAR P.S. /221 /2023 () //
217	D-ABLAPL/1133/2024 ABLAPL/375/2024	BALARAM PATRO @ BALARAM PATRA VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHANJANAGAR /1171 /2023 () //
218	D-ABLAPL/1148/2024 ABLAPL/376/2024	KABIRAJ SAHOO VS STATE OF ODISHA	ALOK KUMAR KAR VS	//0 J.M.F.C. IV BHUBANESWAR(Khordha ) ICC/0000571/2023
219	D-ABLAPL/1155/2024 ABLAPL/377/2024	BANAMALI SAMAL VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	GOBINDAPUR /219 /2023 () //
220	D-ABLAPL/1172/2024 ABLAPL/378/2024	PRABHAKAR KOUSALYA VS STATE OF ODISHA(VIG.)	ABHAYA KUMAR PARIDA VS	KORAPUT VIGILANCE /38 /2015 () //
221	D-ABLAPL/1134/2024 ABLAPL/379/2024	PINTU SAMANTRAY VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	JATNI P.S. /436 /2023 () //
222	D-ABLAPL/1159/2024 ABLAPL/380/2024	DHARANIDHAR NAYAK VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	KENDRAPARA /2 /2024 () //
223	D-ABLAPL/1137/2024 ABLAPL/381/2024	SATRUGHANA SETHI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BAGHAMARI /226 /2023 () //
224	D-ABLAPL/1179/2024 ABLAPL/382/2024	SATYA SWARUP JENA@DENGA PAPU@SATYA SURUP JENA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BERHAMPUR TOWN /337 /2023 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001966/2023
225	D-ABLAPL/1161/2024 ABLAPL/383/2024	JAYANTA KUMAR PRADHAN VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /1 /2024 () //
226	D-ABLAPL/1180/2024 ABLAPL/384/2024	MD. MUNA @ MD. MUNA QURASHI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /10 /2024 () //
227	D-ABLAPL/1190/2024	SARTHAK PARIJA	ASHOK JENA	THAKURMUNDA /103 /2023

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :17/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/385/2024	VS STATE OF ODISHA	VS	() //
228	D-ABLAPL/1193/2024 ABLAPL/386/2024	ANIL KUMAR PRUSTY VS STATE OF ODISHA	SARBESWAR SAHOO VS	SALIPUR /349 /2022 () //
229	D-ABLAPL/354/2024 ABLAPL/387/2024	BARADAKANTA SETHY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 () //
230	D-ABLAPL/1198/2024 ABLAPL/388/2024	SUREN RANA @ SURENDRA RANA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KHAPRAKHOL /276 /2023 () //
231	D-ABLAPL/1197/2024 ABLAPL/389/2024	SANTANU SAMAL VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	COLLIERY /7 /2024 () //
232	D-ABLAPL/598/2024 ABLAPL/390/2024	DHANPATI HARIJAN VS STATE OF ODISHA	MANORANJAN PADHY VS	MATHILI /158 /2022 () //
233	D-ABLAPL/1202/2024 ABLAPL/391/2024	KANHA @ SUBHENDU @ SUVENDU KUMAR SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /453 /2023 () //
234	D-ABLAPL/1209/2024 ABLAPL/392/2024	KANHA @ SUBHENDU @ SUVENDU KUMAR SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /442 /2023 () //
235	D-ABLAPL/1191/2024 ABLAPL/393/2024	NIRMAL KUMAR BEHERA @ BAPI BEHERA VS STATE OF ODISHA	BHUBANESWAR DASH VS	MANCHESWAR P.S. /538 /2023 () //
236	D-ABLAPL/1205/2024 ABLAPL/394/2024	GHANASHYAM MAHAKUD @ MAHAKHUD VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KIAKATA /2 /2024 () //
237	D-ABLAPL/1208/2024 ABLAPL/395/2024	CHANDRAKANTA DHIR @ NANDUKA VS STATE OF ODISHA	SK. ZAFARULLA VS	/ /0 J.M.F.C.,BASUDEVPUR(Bhadrak ) 2(A)CC/0000079/2021